

(a) whether Minister for National Security of Sri Lanka visited India during the month of February, 1985 and had a discussion with various VIPs including the Prime Minister; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KHURSHED ALAM KHAN):

(a) and (b). Yes, Sir. He had a discussion with the Prime Minister on the Tamil ethnic problem in Sri Lanka and bilateral matters. He also met Indian leaders and officials. The discussions were useful.

Setting up of a National Integration-Cum-Human Rights Commission:

88. SHRI CHITTA MAHATA  
Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have received a proposal to set up a National Integration-cum-Human Rights Commission; and

(b) if so, the details thereof and decision taken so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA):

(a) and (b). Yes, Sir, such a recommendation has been made by the Minorities Commission in their Fourth Annual Report for the period 1st January, 1981 to 31st March, 1982. The Commission itself did not specify the details of such a Commission.

2. As regards the Government's decision in this regard, it was explained that the existing constitutional safeguards such as the Fundamental Rights, the Directive Principles of State, Policy, the protective provisions for Scheduled Castes, Scheduled Tribes, the weaker sections and the minorities, the writ jurisdictions of the Courts and the existing insti-

tutional framework of the Minorities Commission, the scheduled Castes and Scheduled Tribes Commission and the offices of the Special Officers for Scheduled Castes and Scheduled Tribes and the Linguistic minorities as also the National Integration Council and its Committees provide adequate safeguards to such sections of society.

Cut in Size of Annual Plans for States

89. SHRI B.V. DESAI: Will the Minister of PLANNING be pleased to state:

(a) whether Planning Commission has curtailed the size of annual plans of the States;

(b) if so, whether this was necessitated because of the resources constraints;

(c) whether this cut had led to postponement of finalisation of the outlays for some of the States;

(d) whether States annual plans have been cleared by the Commission; and

(e) if so, to what extent their original plans have been reduced?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN): (a) to (e). The Annual Plans 1985-86 of the States have not yet been finalised. In view of the fact that a number of the States had to go to the polls early in March, it was considered that it would be appropriate to have the discussions with the States for the finalisation of their Annual Plans after the elections.

Settlement of Assam Issue

90. SHRI B. V. DESAI:  
SHRIMATI GEETA  
MUKHERJEE:  
SHRI BALASAHEB VIKHE  
PATIL: Will the Minister of HOME AFFAIRS be pleased to state: